

(d) the area of forest land needed to operationalise these inland waterways?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) Under the National Waterways Act, 2016, 111 inland waterways, have been declared as National Waterways (NWs) including the five existing NWs. Out of these 111 NWs, the following six waterways are operational:—

- (i) NW-1: Ganga-Bhagirathi-Hooghly River System (Allahabad-Haldia)
- (ii) NW-2: River Brahmaputra
- (iii) NW-3: West Coast Canal (Kottapuram-Kollam) along with Udyogmandal and Champakara Canals.
- (iv) NW-68: Mandovi.
- (v) NW-97: Sundarbans Waterways.
- (vi) NW-111: Zuari.

(b) and (c) Inland Water Transport (IWT) is recognized world-wide as a cost effective and environmental friendly mode of transport when compared to road and rail networks. In a preliminary report received from Central Inland Fisheries Research Institute (CIFRI) on Impact Analysis on Ecology, Flora and Fauna including fish and fisheries due to movement of barges carrying coal through National Waterway-1 between Bay of Bengal to National Thermal Power Plant (NTPC) at Farakka, no adverse impact on flora and fauna in the river has been indicated due to movement of barges.

(d) The requirement of forest land for terminal location and logistic operations will be known after completion of Detailed Project Reports (DPRs) of the feasible NWs located in forest areas.

New ports under Sagarmala programme

2442. SHRI V. VIJAYASAI REDDY: Will the Minister of SHIPPING be pleased to state:

(a) what is the present status of "Sagarmala" in terms of new ports proposed or grounded or under implementation or waiting financial clearances;

(b) whether Government would take part of equity in private ports under Sagarmala programme;

(c) if so, the details thereof, including investment proposed by Government and time-span;

(d) whether it is a fact that established ports are bringing pressure to stop new entrants in many coastal States; and

(e) how Government proposes to bring transparency and fairness in sanctioning new ports under Sagarmala?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) Based on the cargo traffic scenario study and port master planning under Sagarmala, 6 (six) potential new port locations, namely -Vadhavan (Maharashtra), Sagar Island (West Bengal), Paradip Satellite Port (Odisha), Enayam (Colachel, Tamil Nadu), Sirkazhi (Tamil Nadu) and Belekeri (Karnataka) have been identified by the Consultant. In addition, the Techno-Economic Feasibility Report (TEFR) for Duggirajapatnam (Andhra Pradesh) has also been updated by the Consultant. The Government has decided to set up 4 (four) new major ports at Sagar in West Bengal, Duggirajapatnam in Andhra Pradesh, Vadhavan in Maharashtra and Enayam in Tamil Nadu. The present status of new ports are given below:—

Sl. No.	New Port Name	Status
1.	Vadhavan-Maharashtra	DPR under preparation
2.	Sagar Island-West Bengal	Transaction Advisor appointed for Tendering
3.	Paradip Satellite Port-Odisha	Tender issued for selection of DPR Consultant
4.	Enayam (Colachel)-Tamil Nadu	DPR under preparation. Cabinet Approval received.
5.	Sirkhazi-Tamil Nadu	TEFR prepared.
6.	Belekeri-Karnataka	TEFR prepared.
7.	Duggirajapatnam-Andhra Pradesh	TEFR prepared.

(b) to (d) No, Sir.

(e) Sagarmala Programme was approved by the Union Cabinet on 25th March, 2015. A National Perspective Plan (NPP) of Sagarmala has been prepared by the Consultant appointed by the Ministry of Shipping and approved by the National Sagarmala Apex Committee on 9th April, 2016. New Ports have been identified under National Perspective Plan (NPP) on the basis of cargo traffic scenario study and port master planning.